

No. S.O. 253 in Gazette of India dated the 8th January, 1983.

- (iv) The Export of Canned Fish and Fishery Products (Quality Control and Inspection) Rules, 1983 published in Notification No. S.O. 863 in Gazette. of India the dated 12th February, 1983.

[Placed in Library. See No. LT-6002/83].

- (2)(i) A Copy of the Annual Report (Hindi and English versions) of the Spices Export Promotion Council, Cochin, for the year 1981-82 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Export Promotion Council, Cochin, for the year 1981-82.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-6003/83]

- (4) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1981-82 along with Audited Accounts, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975.

- (5) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1981-82.

[Placed in Library. See No. LT-6004/83]

ALL INDIA SERVICES (PROVIDENT FUND) AMENDMENT RULES, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : On behalf of Shri P Venkatasubbaiah, I beg to lay on the Table a copy of the All India Services (Provident Fund) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 890 in Gazette of India dated the 30th October, 1982, under sub-section (2) of section (3) of the All India Services Act, 1951.

[Placed in Library. See No. LT-6005/83].

LIFE INSURANCE CORPORATION OF INDIA CLASS III AND CLASS IV EMPLOYEES (SUPERANNUATION AND RETIREMENT) RULES, 1983, INCOME TAX (THIRD AMENDMENT) RULES, 1983, CENTRAL EXCISE (THIRD AMENDMENT) RULES, 1983, EXPLANATORY MEMORANDUM ETC. REGARDING PROHIBITION OF IMPORT OF PSYCHOTROPIC SUBSTANCES AND NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944 ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

I beg to lay on the Table :—

- (1) A copy of the Life Insurance Corporation of India Class III and Class IV Employees (Superannuation and Retirement) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 96 (E) in Gazette of India dated the 22nd February, 1983, under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library See No. LT-6006/83].

- (2) A copy of the Income-tax (Third Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 146(E)